

(d) If not, whether Government propose to set up a separate agency for the purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b). Doordarshan is already telecasting at regular interval programmes covering tribal dances and songs from its various Kendras to the extent possible within the existing available telecast time.

(c) No, Sir.

(d) There is no such proposal.

Lock Out in Palaghat I.T.L

2935. SHRIV.S. VIJAYARAGHAVAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware of the any Lock-out of Indian Telephone Industries at Palaghat district (Kanjikode) in Kerala;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to remedy the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) The management of the Company had to resort to declare lock-out to acts of sabotage, damages caused to vital installations inside the factory, acts of threat, stoppage of essential services and intimidation by groups of employees against officers and the managerial staff.

(c) Prior to resorting to lock-out the management held several rounds of discussions with the representatives of the rival unions functioning in the unit. Efforts were made to avoid the declarations of lock-out. The labour Department of Government of Kerala was associated through-out for resolving the issues involved. The Union Government has also been keeping a watch

to ensure that the situation is remedied. The lock-out has since been lived with-effect from 9.11.1991.

Decentralisation of LT.Is.

2936. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Union Government have any proposal to decentralise the Indian Telephone Industries (ITIs); and

(b) if so, the reasons therefor and the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) Does not arise.

Memorandum from All India Postal Employees Unions

2937. SHRIMATI SUSEELA GOPALAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have received a memorandum jointly submitted by three All India Unions of Postal Employees;

(b) if so, the details of the memorandum;

(c) whether any action has been taken or proposed to be taken to settle the problems mentioned in the memorandum;

(d) whether the Government met any delegation of Postal Employees Unions recently in this connection; and

(e) if so, the details of the meeting?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) A Statement on Important points is enclosed